THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir.

(b) and (c) The President has since assented to the Maharashtra Municipal Corporations and Municipal Councils (Second Amendment) Bill, 2010 on 3.8.2011.

The State Legislations are examined from three angles *viz.* (i) repugnancy with Central Laws, (ii) deviation from National or Central Policy and (iii) legal and Constitutional validity. Whenever necessary, the State Governments are advised to modify/amend provision of such legislations keeping the above in view. With a view to expeditiously arrive at a decision, discussions are also held with State Governments and Ministries/Departments of the Government of India.

Bringing Delhi Traffic Police under Delhi Government

3786. SHRI JAI PRAKASH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Delhi Government has urged upon the Union Government to transfer Traffic Police to it in the light of the recommendations made by the Second Administration Reform Commission:
 - (b) if so, whether the proposal has been examined; and
 - (c) by what time, Government would come out with its decision in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) No proposal regarding transfer of Delhi Traffic Police to Delhi Government is under consideration.

Proposal to set up forensic lab in Haryana

3787. SHRI SHADI LAL BATRA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has any proposal to set up state-of-the-art forensic lab for helping investigating agencies in Haryana;
 - (b) if so, the details thereof; and
 - (c) the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) There is no such proposal under consideration of the Government.

(b) to (c) Does not arise.

Voluntary retirement by CRPF personnel

3788. SHRI KANWAR DEEP SINGH: Will the Minister of HOME AFFAIRS be pleased to state: